

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
GLOBUS CONSTRUCTORS & DEVELOPERS LIMITED**

(Registered Office: C-8, EAST OF KAILASH, NEW DELHI-110065)

Corrigendum to the Public Announcement which appeared in this Newspaper on June 07, 2011.

1. Para 8.6 of original public announcement should be read as under.

Beneficial owners and **shareholders holding shares in the dematerialised form**, will be required to send their Form of Acceptance cum Acknowledgement and other documents to the Registrar to the Offer either by Registered Post / Courier or by hand delivery on Mondays to Fridays between 10.30 AM and 5.00 PM and on Saturdays between 10.30 AM and 1.30 PM, on or before the date of Closure of the Offer, i.e., August 10, 2011, Wednesday along with a photocopy of the delivery instructions in "**Off market**" mode or counterfoil of the delivery instructions in "Off-market" mode, duly acknowledged by the Depository Participant ("**DP**"), in favour of "**GCDL- OPEN OFFER ESCROW A/C-Operated by Beetal**" ("**Depository Escrow Account**") filled in as per the instructions given below:

DP Name	SMC Global Securities Limited
DP ID Number	12019101
Client ID Number	1201910101865433
Depository	Central Depository Services (India) Limited ("CDSL")

Shareholders having their beneficiary account in National Securities Depository Limited ("NSDL") have to use inter depository delivery instruction slip for the purpose of crediting their equity shares in favour of the special depository account with CDSL.

The Board of Directors of M/s Pandora Developers and Infrastructure Private Limited having its registered office situated at C-165, Naraina Industrial Area, Phase-1, New Delhi-110028 accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in



**Issued by Manager to the Offer on behalf of the Acquirer
D & A Financial Services (P) Limited**

13, Community Centre, East of Kailash, New Delhi-110 065
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Date : 22.06.2011

Place: New Delhi

Email: dafspl@gmail.com

Contact Person: Mr. Priyaranjan